

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 122/11/2019 O.A./260/656/2014 SUSANTA KUMAR BARIK

-V/S-

M/O RAILWAYS ITEM NO:38 FOR APPLICANTS(S) Adv. : Mr. S. B. Jena

FOR RESPONDENTS(S) Adv.: Mr. M. K. Das

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant submitted that the OA has become infructuous and wants to file an application for withdrawing the said OA accordingly. Hence, the OA is disposed of as withdrawn.</p> <p>Ld. Counsel for the respondents is present.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		